

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2937
(TO BE ANSWERED ON 22/03/2021)**

POLICY FOR NEWS PORTALS OF SMALL STATES

2937. SHRI ANIL BALUNI

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is considering a separate policy to give recognition to the news portal for small States; and**
- (b) if so, the details thereof?**

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH
JAVADEKAR}**

**(a)&(b): The Government has notified Information Technology
(Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021
on 25th February, 2021, a copy of which is available on the website of
the Ministry i.e. www.mib.gov.in. The Rules inter- alia provide for the
following:-**

- i. Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (commonly known as OTT Platforms).**
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), self-regulating body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government (Level-III), with time bound grievance disposal mechanism.**
- iii. Furnishing of information by the publishers to the Government and periodical disclosure of information regarding grievance redressal in public domain.**
